

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **20.09.2022** (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1	Company Appeal(AT)(Ins) No 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd With	R.Umasuthan K.Bhaskar	
2	Company Appeal(AT)(Ins) No 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd With	R.Umasuthan K.Bhaskar	
3	Company Appeal(AT)(Ins) No 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd With	R.Umasuthan K.Bhaskar	
4	Company Appeal(AT)(Ins) No 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd With	R.Umasuthan K.Bhaskar	
5	Company Appeal(AT)(Ins) No 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	R.Umasuthan K.Bhaskar	
6	Company Appeal(AT)(Ins) No 347/2022	M/s Regen Powertech Pvt. Ltd., rep by Erstwhile RP Vs Veeral Controls Pvt. Ltd., and 3 ors	B.Thilak Narayanan	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7	TA NO. 53/2021 (Comp App (AT) No. 237/2020) & IA No.685/2021	Channel Foods P Ltd &Ors Vs A.K Nowshad	A. M. Sridharan K. S. Mahadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman
8	TA No. 194/2021 in Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax V ILC Industries Ltd & 2Ors	Zoheb Hossain	Ankur S. Kulkarni R1 Notice served on R2- 8/02/2022 R3-15/01/2022

9	Comp App (AT) (CH) No.18/2021 & IA.No.207/2021	Vijaya Hospitality and Resorts Ltd & anr Vs Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1- R4 R5 Served on 02.07.2021
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For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10	Company Appeal(AT)(Ins) No 338/2022 & IA No 764/2022	Monitoring Committee through State Bank of India VS Ghanshyam Surajbali Kurmi & anr	Vipin Warriar	
11	Comp App (AT) (CH) (INS) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	R.Laxman
12	Comp. App (AT)(CH) No.33/2022& I.A.No.393 of 2022	Ansarudeen Haneefa and Anr V SulaimanAssanar Kunju and 4 ORS	Vipin Warriar Vidyalakshmi Vipin	
13	Comp App (AT)(INS) No.175/2022 (IA NO 400 & 401/2022)	Pranit Joshi V PRC International Hotels PVT Ltd	P.K. Paneer selvam	
14	Comp App (AT)(CH)(INS) No.12/2022	M/s. Alturas Trading Corp V VRMX Concrete India Pvt.Ltd.	Revathi Manivannan, Joseph Nihal Ravel	Thirumavalavan
15	COMPANY APPEAL(AT) No.38 of 2022 IA NO 422, 423 of 2022	Mangala Yuvaraj Nakade V Shree Basveshwara Agro food Processing Ltd	T.K.Bhaskar, V.M. Kannan	N.Harimohana

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16	TA No.156/2021 in (CompApp (AT)(Ins) No.994/2020)	Sandhya & Co. V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
17	TA No.157/2021 in (CompApp (AT)(Ins) No.995/2020)& IA No. 207/2022	Sri Adinath Enterprises V S.Rajendran, RP of Vasan Health Care P. Ltd With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
18	TA No.158/2021 in (CompApp (AT)(Ins) No.996/2020)	Jai Jinendra Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
19	TA No.159/2021 in (CompApp (AT)(Ins) No.997/2020)	Vijayalakshmi Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi

20	TA No.160/2021 in (CompApp (AT)(Ins) No.998/2020)	V.S. Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
21	TA No.161/2021 in (CompApp (AT)(Ins) No.999/2020)	H.S. Syndicate V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
22	TA No.162/2021 in (CompApp (AT)(Ins) No.1000/2020)	Hemant Mehta & Sons HUF V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
23	TA No.163/2021 in (CompApp (AT)(Ins) No.1001/2020)	Vipul Investment V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
24	TA No.164/2021 in (CompApp (AT)(Ins) No.1002/2020)	Hemant & Co. V M. Mahesh	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
25	Comp App (AT)(Ins)260/2021 (IA NO 556/2021, IA NO 21/2022, IA NO 22/2022, IA NO 557/2021)	Uniply Industries LTD V Kishan Chand Suresh Kumar	Ms. Tamil Malar	Mr. Gowtham Shivshankar (R1), Mr Vijay Vigneshwar for (RP), Mr. Mayank Agarwal, (RP)

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. Asst Registrar -PH No.: 044-2888 0504

2. For VC Link – vcnclatchennai5@gmail.com